

**National Company Law Appellate Tribunal**

**Principal Bench, New Delhi**

**Company Appeal (AT) (Ins) No. 594-595 of 2020**

**IN THE MATTER OF:**

**Mr. G. Vinod**

**...Appellant**

**Vs.**

**Mr. Venkataraman Jayagopal & Anr.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. Krishnendu Dutta, Sr. Advocate with Mr. Satish Pandey and Mr. Anand Amrit Raj, Advocates.**

**For Respondents:**

**Mr. A. Murali, Advocate for R-1.  
Mr. Abhijit Atur, Advocate for R-2.**

**ORDER**

**(Through Virtual Mode)**

**23.02.2021:** Learned Counsel for the Respondent No. 2 is present.

In the meanwhile, Learned Counsel for the parties are directed to file Written Submissions not exceeding four pages along with relevant case Laws which they proposes to rely within one week.

List the Appeal on **09<sup>th</sup> March, 2021**.

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**